

Claims against Railways

908. **Shri Karni Singhji:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a large number of cases regarding Railway Claims relating to the Bikaner Division is still pending; and

(b) whether it is a fact that the settlement of the cases is prolonged so as to make them time-barred?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b) No.

Leprosy Control

909. **Shri Tushar Chatterjee:** Will the Minister of Health be pleased to state:

(a) the number of leprosy centres, if any, in the District of Bankora (West Bengal);

(b) the number of patients accommodated in each centre;

(c) whether there is any plan to extend the Leprosy Control scheme to other districts of West Bengal; and

(d) if so, the details thereof?

The Minister of Health (Rajkumari Amrit Kaur): (a) to (d). The information is being collected and will be laid on the Table of the Lok Sabha in due course.

Paror Railway Station

910. **Shri Hem Raj:** Will the Minister of Railways be pleased to state:

(a) whether Government have received recently any representation for the shifting of the Paror Railway Station on Kangra Valley section of the Northern Railway from mile 73/7-8 to 74/1-4; and

(b) if so, the decision taken thereon?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) The matter is under consideration.

Passenger Amenities

911. **Shri Hem Raj:** Will the Minister of Railways be pleased to state:

(a) the passenger amenities provided in the year 1954-55 and proposed to be provided in 1955-56 on the Kangra

Valley Section of the Northern Railway;

(b) the amount sanctioned in 1954-55 and the amount spent thereon; and

(c) the amount sanctioned for 1955-56?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Electrification of Palampur Baijnath, Jogindernagar, Nagrota and Kangra stations was commenced in 1954-55 and has been completed in the current financial year.

Except the above, no other passenger amenities were provided or are programmed for provision in 1955-56.

	Rs.
(b) Amount sanctioned in 1954-55	43,000
Amount spent in 1954-55	13,000

The balance of Rs. 30,000 has been spent in 1955-56 on the works indicated in answer to part (a) of the question.

(c) Nil.

Sugar Import

912. **Shri D.C. Sharma:** Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of sugar imported from abroad during 1954-55;

(b) the countries from which sugar was imported and the cost thereof, country-wise and

(c) how this cost compares with the cost of the sugar produced in India?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) 8.54 lakh tons.

(b) The names of countries from which sugar was imported and the cost thereof, country-wise are given below:—

Name of country	Cost per long ton (C and F Indian ports).
Great Britain	£38/8/4
Cuba	\$108.64 (equivalent to £38/16/-)
France	£37/3/2
East Germany	£37/9/5
Poland	£37/16/1
Czechoslovakia	£37/13/7
Spain	£36/7/6
Peru	£38/12/6
Formosa	£39/0/6
Japan	£38/14/3